

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT-III

32.C.P.(IB)-3149(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.01.2020**

NAME OF THE PARTIES: Siegwerk India Pvt Ltd

v/s.

Immense Packaging Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At the request of the counsel for the petitioner. List this matter on 14.02.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

/SUNIL/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)